

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For hearing- IA No. 103/2020 IA No. 104/2020 - CIRP	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s Bhuwalka Steel Industries Ltd	Mr. Shivadutt Bannanje RP

PADMANABHA HOLLAS
ADVOCATE FOR PETITIONER/s: Adv for Applicant in
9986544793 19th 103/2020
19th 104/2020

Shivadutt Bannanje RP

ADVOCATE FOR RESPONDENT/s:

**SHIVADUTT
R.P.**

Shivadutt Bannanje RP
5845286251

ORDER

Heard Mr. Shivadutt.B, learned R.P and Mr. Padmanabha Holla, learned Counsel for the Applicant in IA. No. 103/2020 and IA. No. 104/2020.

The Resolution Professional accepts the notice for the I.A and requests time to file the reply.

Post the case on **11.03.2020**

Shri Ashutosh Chandra
MEMBER (T)

Shri Rajeswara Rao Vittanala
MEMBER (J)

Brunda

Verified
Brunda
Court Officer